

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

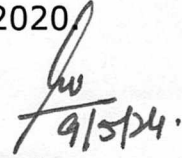
ORDER

No.: 556 of 2024/RG

Dated: 09.05.2024

Sanction is hereby accorded to the placement of Hon'ble Mr. Justice Mohammad Yousuf Wani (the then District and Sessions Judge) in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service (J-7 199100-224100) retrospectively w.e.f 08.04.2020.

By Order.

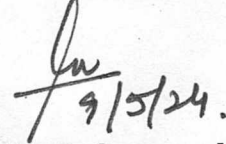

9/5/24.

(Shahzad Azeem)
Registrar General
Dated:09.05.2024

No.: 17745-65 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
7. Registrar Inspection, High Court of J&K and Ladakh, Srinagar;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
9. Director Finance, High Court of J&K and Ladakh, Srinagar;
10. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
11. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
12. Order File


9/5/24.

Registrar General